

Irrigation schemes of A.P. Awaiting Central Clearance

130. PROF. N.G. RANGA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of irrigation development schemes, proposed by Andhra Pradesh Government since 1980 pending clearance from Union Government on account of inter-state disputes, financial disputes or difficulties, environmental objections and State versus Centre differences;

(b) the schemes which are likely to be settled and clear in the near future;

(c) whether it is proposed to convene conferences of the officials and Ministers of the Centre and the State states to sort out differences and expedite the clearance of such projects as can soon be undertaken; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (d). Of the 3 major and 6 medium irrigation projects proposed by Andhra Pradesh, 1 major project namely, Jurala Project is duly techno-economically appraised and requires environment an forest clearance to be obtained by the State Government. The other two major projects, namely, Telugu Ganga and Vamsdhara Stage-II are techno-economically appraise and require resolution of inter-State issues. Inter-State meetings are proposed to be convened for consideration of these 2 projects. Vamsdhara Stage II Project requires environmental clearance also. The 6 medium irrigation projects have been examined and observations sent to the State Government for compliance.

Financial Assistance to Control Encephalitis

131. SHRI JANARDHANA POOJARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether West Bengal Government has sought financial assistance to control encephalitis; and

(b) if so, the amount sought and Government's decision thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) No.

(b) Does not arise.

Employment of Workers of Closed Textile Mills

132. SHRI KHEMCHANDBHAI SOMABHAI CHAVDA: Will the Minister of TEXTILES be pleased to state:

(a) the total number of textile mills in the country, State-wise and the number of closed and sick mills out of them;

(b) the number of persons unemployed due to the closure of such mills in each State and alternate employment given to them;

(c) the number of persons who still remain unemployed; and

(d) the steps Government propose to take to restart all the closed mills or to provide alternative employment to the unemployed workers?

THE MINISTER OF TEXTILES AND FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). A statement is given below. The subjects of providing alter-